

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 146 of 2013, IA No. 147 of 2013 & IA No. 148 of 2013 in  
DFR No. 1851 of 2012**

**Dated : 29<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Union of India, South Central Railway & Ors. ....Appellant(s)**

**Versus**

**Andhra Pradesh Electricity  
Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant (s): Mr. Joydeep Mazumdar, Advocate  
Mr. Rohit Dutta, Advocate

**ORDER**

Post for orders on **30.04.2013**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Pg/ak